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Title: Announcement regarding Lokpal and Lokayuktas Bill, 2013.

MADAM SPEAKER: Hon. Members, as you are aware, the Lokpal and Lokayuktas Bill, 2011 which was passed by Lok Sabha on 27 December, 2011 has been returned by Rajya Sabha with amendments. The amendments made by Rajya Sabha are to be considered by Lok Sabha. The consideration of amendments has been included in today's Supplementary List of Business at Item No.22-A.

In view of the expectations of the people regarding the Lokpal and Lokayuktas Bill, I direct under Direction 2 that the House may take up consideration of amendments made by Rajya Sabha in the Lokpal and Lokayuktas Bill, 2011 before the notices of Motion of No Confidence are brought before the House.

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Now, item No. 22A – hon. Minister, Shri Kapil Sibal.

...(Interruptions)

श्री मुलायम सिंह यादव (मैनपुरी): लोकपाल बिल क्या ऐसे ही पास हो जाएगा, अध्यक्ष जी, बिल खतरनाक है, हमें इस पर बोलने का मौका देना चाहिए...(व्यवधान)

MADAM SPEAKER: Prof. Saugata Roy has a point of order. What is the rule? Please quote the rule.